The Constitution (Amendment) Bill, 2024-Introduced

(Amendment of Article 81)

DR. SHASHI THAROOR (THIRUVANANTHAPURAM): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution.

The Bill seeks to amend Article 81 to reserve 10 seats of the Lok Sabha for people under 35 years of age.

माननीय अध्यक्ष : प्रश्न यह है :

?कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।?

प्रस्ताव स्वीकृत हुआ।

DR. SHASHI THAROOR: Sir, I introduce the Bill.

15.45½ hrs